

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) NO. 91/Chd/Pb/2017

**Under Section 10 of the Insolvency
and Bankruptcy Code, 2016.**

SECL Industries Private Limited, having
its registered office at 21605, Street No.
6/1A, Power House Road, Bathinda,
Punjab-151001.

....Petitioner-Corporate Debtor

Present: Mr. Manish Jain & Ms. Divya Sharma, Advocates & Mr. Gautam
Mittal, CA, for petitioner-Corporate Debtor.
Mr. A.S. Gagrha, Advocate for Punjab National Bank – Financial
Creditor.
Mr. Sunil Kalra, Manager Legal for HDFC Bank - Financial
Creditor.
Mr. R.S. Badhran, Advocate for Axis Bank – Financial Creditor.

Learned counsel for Punjab National Bank seeks to file reply
today. Let the needful be done during course of the day.

Mr. R.S. Badhran, Advocate filed Memo of Appearance for Axis
Bank and seeks time to file Power of Attorney and reply/objections. The reply/
objections, if any be filed at least one day before the next date of hearing.

List the matter on 25.10.2017 for arguments.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

October 09, 2017
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